

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 103
(IB)-2844/ND/2019

IN THE MATTER OF:

Continuous Dyeing & Printing Mills and ... Applicant/Petitioner
Bhavika Apparels Pvt. Ltd.

Order under Section 9 of IBC.

Order delivered on 09.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mani Bhushan Sinha, Mr. Sunil Kumar, Mr. Pranab
Prakash Advocates
For the Respondent : Mr. Pulkit Raswant, Advocate

ORDER

Learned Counsel for the Corporate Debtor seeks 1-2 days' time to complete the order dated 19.01.2021 stating that since last few days due to the technical issues in the system of the NCLT, the same could not be e-filed.

List for further hearing on **12.02.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)